

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

T.P. No. 64/NCLT/AHM/2017 (New)
Madhya Pradesh High Court Indore Bench C.P. No. 49/2016 (Old)

Coram:

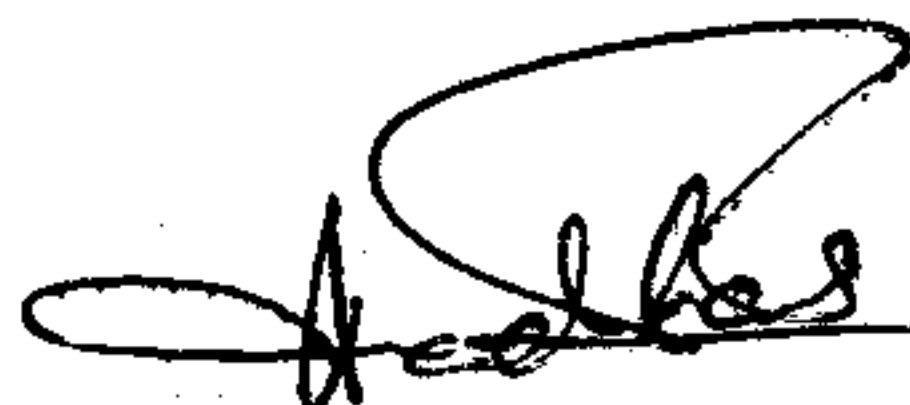
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017**

Name of the Company: Advernt Dealtrade Pvt. Ltd.
Blaise Distributors Pvt. Ltd.
Drawback Dealers Pvt. Ltd.
Armaan Barter Pvt. Ltd.
Pushpak Fincon Pvt. Ltd. (Joint Application)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	AADHAR SHARMA	ADV.	Petitioner	
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2.

ORDER

Learned Advocate Mr. Adhar Sharma present for Petitioners.

The record in CP 45/2016 on the file of Hon'ble High Court of Madhya Pradesh Indore Bench is necessary for passing orders in this matter. Hence, Registry is directed to request the Registrar General, High Court of Madhya Pradesh Indore Bench to send the record in CP 45/2016 to this Tribunal.

List the matter on 25.05.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 17th day of May, 2017.